

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

EP/TCP/CSP/CSA/TCSP/TCSA/No. 474 / (MAH) / 2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017

NAME OF THE PARTIES: M/s.

Mr. Kisan M. Kothari
Orbit Corporation Ltd

SECTION OF THE COMPANIES ACT: 433(E) 434, & 439 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
33	Divya L	Associate	

Advocate for Petitioner
1/b Harsh Mehta & Co.

Order
TCP No.474/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter 21.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)